

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : TCP/30/2017

NAME OF THE TRANSFEROR : K. GOMATHESWARAN

NAME OF THE TRANSFERRE : CRAFTSMAN AUTOMATION PVT LTD +7

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1)	K.S. Ravichandran.pcs.? Manjula M.K. Puetha for KSR & co.	Counsel for Respondent No.1	M.K. Puetha
2)	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Petitioner	R. Ashok Kumar
3.	S. Manjula am, Adv for KSR & co.	Counsel for R2	Manjula

ORDER

Counsel for petitioner present. Counsel for R1 & R2 present. Counsel for petitioner stated that they received counter from R1 to R4, R7 & R8. Counsel for R1 & R2 stated that she is filing counter for R5 today. She is directed to furnish copy of the same to the other side in advance to enable them to file rejoinder, if any. Time extended at request. Put up on 05.09.2017 at 10.30 A.M.


 (K. Anantha Padmanabha Swamy)
 Member (Judicial)